

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

On attaining the age of superannuation Ms. Neelam Arora, W/o Sh. V.K. Arora, Sr.P.A, posted in the Court of Ms. Meenu Kaushik, Ld. ASJ-05, North District, Rohini Courts, Delhi, shall retire from Government Service w.e.f. 28.02.2023 (A/N).

*Girish Kathpalia*  
21.2.23.

(Girish Kathpalia)

Principal District & Sessions Judge (HQs): Delhi

No. 15420-470 / Estt.-1/PF/2023

Dated, Delhi the 19 FEB 2023

**Copy forwarded for information & necessary action to:-**

1. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
2. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/ North District, Rohini Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of Government accommodation.
3. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts, Delhi/ North District, Rohini Courts, Delhi.
4. The A.O (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
5. The A.O. (Judicial), Computer Branch, General Branch & Library Branch, Central District, T.H.C., Delhi.
6. The A.O.(Judicial), Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
7. The A.O.(Judicial), Posting & Transfer Seat/Leave Seat/Service Book /Vigilance Branch/Pay Bill/Pension Cell/Computer Branch/ General Branch/ Library Branch, North District, Rohini Courts, Delhi.
8. The Web-Site Committee, THC, Delhi.
9. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
10. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
11. Ms. Neelam Arora, W/o Sh. V.K. Arora, Sr.P.A, posted in the Court of Ms. Meenu Kaushik, Ld. ASJ-05, North District, Rohini Courts, Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.

*Ram 2/13/23*  
(Branch Incharge)

Administration Branch-1, Central District  
O/o The Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi

(LFG)

(S)KSZ